

execution of death sentence as on January 31, 1993.

LPG Connections out of MPs Quota

6414 SHRI UPENDRA NATH VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of persons to whom LPG connections have been allotted out of the MP's Quota during the first three months of 1993 and the number of such cases pending at present;

(b) whether all the LPG connections out of the MP's Quota have been allotted for the year 1992; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) 5649 LPG connections have been sanctioned during the first three months of 1993 against the recommendations received from Member of Parliament. No such requests pertaining to the said period are pending.

(b) and (c). The recommendations received from MPs during 1992 for release of LPG connections out of the 1992 quota have been sanctioned. However, those connections of 1992 quota against which recommendations have been received in 1993 have not been sanctioned so far.

[English]

Oil Refineries in Joint Venture with Oman

6415. SHRIDATTATRAYABANDARU: SHRI RAM NAIK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Oman is setting up two oil refineries in Joint venture in India to supply natural gas through a submarine pipeline;

(b) if so, whether any memoranda of understanding has been signed in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). Three MOUs have been signed with Oman. Two of these relate to the setting up of two joint venture refineries, each with a capacity of 6 MMTPA, one with HPCL in Western India and the other with BPCL in Central India. Another MOU is regarding the possibilities of supplying natural gas from Oman to India through a pipeline.

Project in Cochin Refinery

6416. SHRI BOLLA BULLI RAMAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Cochin Refinery has any proposal for setting up project of Rs. 300 crores to instal additional capacity for the manufacture of benzene and toluene;

(b) if so, the details thereof;

(c) whether the new policy affects in sustaining the manufacturing operations in the existing unit;

(d) if so, the reasons therefor; and

(e) the steps taken to improve the functioning of this unit?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). Government's approval for incurring an expenditure of Rs. 9.70 crores including a